

Central Administrative Tribunal
Principal Bench, New Delhi.

O.A.No.1650 of 1988

12th day of November, 1993.

Shri J.P. Sharma, Member (Judl.)

Shri B.N. Dhoundiyal, Member (A)

Shri B.N. Sharma,
r/o D-1/90, Lodi Colony,
New Delhi.

Applicant

By Advocate: None.

Versus

1. Union of India, through Secretary, Ministry of Communications, Deptt. of Telecommunications, Dak Tar Bhavan, New Delhi.
2. The Director General, Telecommunication, 20, Ashoka Road, N.Delhi.
3. The Secretary, Telecom Board, Dak Tar Bhavan, New Delhi.

Respondents

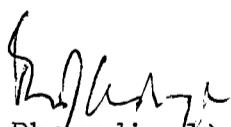
By Advocate Shri P.P. Khurana.

O R D E R (Oral)

Shri J.P. Sharma.

Neither the applicant nor his counsel is present.

The case is dismissed in default and non-prosecution.


(B.N. Dhoundiyal)
Member (A)


(J.P. Sharma)
Member (J)

SLP